

SCHEDULE I  
FORM A  
PUBLIC ANNOUNCEMENT  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)  
FOR THE ATTENTION OF THE STAKEHOLDERS OF IGARASHI MOTORS SALES PRIVATE LIMITED

|    |                                                                                              |                                                                                                                                                                                                                                                                 |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of corporate person.                                                                    | IGARASHI MOTORS SALES PRIVATE LIMITED                                                                                                                                                                                                                           |
| 2. | Date of incorporation of corporate person.                                                   | 24 <sup>th</sup> October, 2005                                                                                                                                                                                                                                  |
| 3. | Authority under which corporate person is incorporated/ registered                           | Registrar of Companies, Chennai                                                                                                                                                                                                                                 |
| 4. | Corporate identity number / <del>limited liability identity number</del> of corporate person | U51505TN2005PTC057898                                                                                                                                                                                                                                           |
| 5. | Address of the registered office and principal office (if any) of corporate person           | Plot No. 7 & 8, Subramaniya Siva Salai Industrial Estate, Maraimalai Nagar, Kancheepuram – 603209                                                                                                                                                               |
| 6. | Liquidation commencement date of corporate person.                                           | 24 <sup>th</sup> July, 2021                                                                                                                                                                                                                                     |
| 7. | Name, address, email address, telephone Number and the registration number of the liquidator | Mr. Ananthachari Mahesh,<br>Regn No - IBBI/IPA-001/IP-P01723/2019-2020/12673<br>Liquidator,<br>5/5, Iswaryas Essodammai Apartments,<br>5, Madhava Mani Avenue, Velachery,<br>Chennai – 600042.<br>Phone – +91 95661 24770<br>Email ID – imsplvlclaims@gmail.com |
| 8. | Last date for submission of claims                                                           | 22nd August, 2021                                                                                                                                                                                                                                               |

Notice is hereby given that the IGARASHI MOTORS SALES PRIVATE LIMITED has commenced voluntary liquidation on 24<sup>th</sup> July 2021.

The stakeholders of IGARASHI MOTORS SALES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 22nd August, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ananthachari Mahesh [Regn No - IBBI/IPA-001/IP-P01723/2019-2020/12673]  
Liquidator of IGARASHI MOTORS SALES PRIVATE LIMITED  
Date: 24<sup>th</sup> July, 2021  
Place: Chennai